

utilisation is short. In most cases the irrigation potential is utilised within a year or so after their completion.

As to the assessment of land it may be stated that the total cultivable land in India during 1964-65, the latest year for which figures are available, is provisionally estimated at 444.3 million acres. The land under actual cultivation during that year is estimated at 368.4 million acres.

(b) and (c). The State Governments have been advised to make use of the services of the Block Overseer for survey of minor irrigation and other items of work connected with it. He is also to be made use of for departmental construction, such of masonry works on roads. He has also to handle the entire execution of work from initial survey and alignment to completion and measurement. In this connection, a copy of a model job chart circulated to States for adoption is placed on the Table of the House. [Placed in library See. No. LT—1532/67].

#### DESERT DEVELOPMENT BOARD

384. SHRI AMRIT NAHATA: Will the Minister of FOOD AND AGRICULTURE be pleased to state :

- (a) the composition and functions of the Desert Development Board;
- (b) whether it has started functioning;
- (c) if not, the reasons therefor;
- (d) whether there are any non-official members on this Board;
- (e) if so, the names thereof;
- (f) how many of them belong to or represent the desert areas; and
- (g) whether Government propose to appoint a non-official Chairman of the Board ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) The Board consists of 17 members—13 official and 4 non-official. Its Chairman is the Secretary to the Government of India, Department of Agriculture. The other official members are the representatives of the Governments of Haryana, Rajasthan and Gujarat

and of the Central Ministries of Finance, Irrigation & Power, Health & Family Planning, Education, Social Welfare, Communications and the Planning Commission, the Director of the Desert Development Board (who is also the Secretary of the Board) and the Director of the Central Arid Zone Research Institute, Jodhpur. The functions of the Board are—

- (i) to keep under constant review the preparation of schemes for the development of the desert areas;
- (ii) to arrange for the execution of these schemes through the agencies of the State Governments.
- (iii) to remove administrative bottlenecks hindering the progress of the schemes;
- (iv) to arrange for training of personnel required for these schemes, and in general;
- (v) to ensure that the desert areas of the country receive the attention they deserve.

(b) and (c). The Desert Development Board has not yet started functioning due to difficulties in finding experienced and technically suitable officers. An officer from the Rajasthan Government has now been selected for appointment to the post of the Director. Desert Development Board and he is expected to join on the 14th November, 1967. The first meeting of the Board is proposed to be convened soon after the Director has joined.

(d) and (e). The following are the four non-official members of the Board :—

- (1) Shri V. C. J. Patel, Patel Farm, Akol Chhoti, Post Deesa, Distt. Banaskantha, Gujarat.
- (2) Shri Poonam Chand Bishnoi, Vill. Bacharana, P.O. Dhundara, P. S. Luni, Distt. Jodhpur, Rajasthan.
- (3) Col. Rattan Singh, Vill. & P.O. Gochhi, Teh. Jhajjar, Distt. Rohtak, Haryana.
- (4) Shri W. R. Ghorpade, Raja of Sandur, Sandur Palace, Mysore, South India.

(f) Nos. 1 to 3 above belong to the States which have desert areas.

(g) In the initial stages, a great deal of official attention would be necessary for the programme of desert development. The Desert Development Board would also be called upon to work in close collaboration and coordination with Central Arid Zone Research Institute, Rajasthan Canal Authorities and the U.N.D.P. Project working in the desert area. It is, therefore, not proposed to appoint a non-official as Chairman of the Board for the present.

**स्वामी श्रद्धानन्द की स्मृति में  
डाक-टिकट**

385. श्री शिवकुमार शास्त्री : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार अगले वर्ष स्मृति डाक श्रृंखला के अन्तर्गत स्वामी श्रद्धानन्द को स्मृति में डाक-टिकट जारी करने का है ; और

(ख) यदि हां, तो इस सम्बन्ध में कब तक अन्तिम निर्णय ले लिया जायेगा ?

संसद-कार्य विभाग तथा संचार विभाग में राज्य मंत्री (श्री इ० कु० गुजराल) : (क) और (ख). इस प्रस्ताव पर वर्ष 1968 के लिए विशेष/स्मारक डाक-टिकटों के जारी करने के कार्यक्रम को अन्तिम रूप देने के लिए होने वाले डाक-टिकट संकलन मलहार समिति को आगामो बैठक में विचार किया जाएगा ।

**राज्यों में स्थित कारखानों में उन्हीं  
राज्यों के निवासियों को प्राथमिकता**

386. श्री बसवन्त : क्या अम तथा पुनर्वास मंत्री यह बताने की कृपा करेंगे कि : किन्ने राज्यों ने कारखानों के मालिकों को हिदायतें दीं हैं कि वे अपने कारखानों में नौकरियों में अपने राज्यों के निवासियों को प्राथमिकता दें ?

अम तथा पुनर्वास मंत्री (श्री हाथी) : मांगी गई जानकारी उपलब्ध नहीं है ।

**दुग्ध सहकारी समितियों को दी गई  
सुविचार्यें**

387. श्री बसवन्त : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) दूध की सप्लाई को बढ़ाने के लिये जिन सहकारी दूध समितियों से दूध खरीदा जाता है, उनको दिल्ली दुग्ध योजना ने क्या सुविधाएं प्रदान की हैं ; और

(ख) क्या इनमें परिवहन, शीतागार, पशुकल्याण, तथा हरा चारा आदि की सुविधाएं भी शामिल हैं ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकारी मन्त्रालय में राज्य मंत्री (श्री अन्नासाहिब शिन्दे) : (क) और (ख). सहकारों दूध समितियां सम्बन्धित राज्य सरकारों द्वारा आयोजित की जाती हैं और ऋण आदि सम्बन्धित सहायता भी राज्य सरकारों द्वारा दी जाती है । दिल्ली दुग्ध योजना इन सहकारी समितियों के दूध एकत्रित करने वाले केन्द्रों से दूध को मुफ्त लाने ले जाने के लिए सुविधाएं प्रदान करती है दूध ठण्डा करने के लिए मुफ्त बर्फ भी सप्लाई करती है ।

**FOOD SHIPMENTS FROM U.S.A.**

388. SHRI SARJOO PANDEY: Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the U.S. Government have sanctioned immediate shipment of 2.5 million tons of wheat to India; and

(b) if so, when the shipments are going to be effected?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) The last sanction given